



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 02/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 30.05.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 330 applications were considered by the IMWG , out of which total 116 cases were approved (out of which 25 approved on *post-facto* basis, 33 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 58 applications approved subject to clear and unconditional NOC of one IMWG members). 31 applications have been dropped and 01 applications have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 182 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

S.N	File/Name	Present Status
1.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY000000594AM23	Deferred
2.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY0 0000683AM23	Deferred
3.	M/s INDO AMINES LIMITED HQRSCMTAPPLY00000714AM23	Deferred
4.	M/s JAY JAY AGENCIES HQRSCMTAPPLY00000838AM23	Deferred
5.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000873AM23	Deferred
6.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM23	Deferred
7.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED 00000943AM23	Deferred


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Ministry of Commerce & Industry

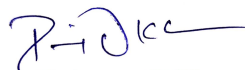
8.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000944AM23	Deferred
9.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM23	Approved subject to NOC/ Clearance from one agency
10.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000969AM23	Approved
11.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000974AM23	Deferred
12.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000975AM23	Approved subject to NOC/ Clearance from one agency
13.	M/s PIRAMAL PHARMA LIMITED HQRSCMTAPPLY00000980AM23	Approved subject to NOC/ Clearance from one agency
14.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY0 0000984AM23	Deferred
15.	M/s DELUXE METAL PROCESSING CHEMICALS P LTD HQRSCMTAPPLY00000998AM23	Deferred
16.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001001AM23	Approved subject to NOC/ Clearance from one agency
17.	M/s GOCL CORPORATION LIMITED HQRSCMTAPPLY0 0001008AM23	Deferred
18.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00001009AM23	Deferred
19.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY0 0001027AM23	Deferred
20.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001031AM23	Deferred
21.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001034AM23	Approved subject to NOC/ Clearance from one agency
22.	M/s PTC INDUSTRIES LIMITEDHQRSCMTAPPLY00001051AM23	Approved subject to NOC/ Clearance from one agency
23.	M/s VEHERE INTERACTIVE PVT LTD HQRSCMTAPPLY00001061AM23	Approved subject to NOC/ Clearance from one agency
24.	M/s HILDOSE PHARMASPECIALITIES LLP HQRSCMTAPPLY00001069AM23	Deferred
25.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001070AM23	Approved subject to NOC/ Clearance from one agency
26.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001075AM23	Approved subject to NOC/ Clearance from one agency
27.	M/s NATIONAL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001084AM23	Deferred
28.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY0 0001096AM23	Deferred
29.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001101AM23	Deferred
30.	M/s GOODWILL CHEMICAL INDUSTRIES HQRSCMTAPPLY0 0001105AM23	Deferred
31.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001104AM23	Deferred
32.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00001110AM23	Deferred -
33.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Deferred
34.	M/s NANO-MAG TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001125AM23	Approved subject to NOC/ Clearance from one agency
35.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001134AM23	Deferred
36.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001136AM23	Deferred


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37.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001147AM23	Approved subject to NOC/ Clearance from one agency
38.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00001150AM23	Approved subject to NOC/ Clearance from one agency
39.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001153AM23	Approved subject to NOC/ Clearance from one agency
40.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001159AM23	Deferred
41.	M/s INFINEON TECHNOLOGIES MEMORY SOLUTIONS INDIA LLP HQRSCMTAPPLY00001160AM23	Approved subject to NOC/ Clearance from one agency
42.	M/s INGRAM MICRO INDIA PRIVATE LIMITED HQRSCMTAPPLY00001161AM23	Deferred
43.	M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00001163AM23	Deferred
44.	M/s SAJJAN INDIA LIMITED HQRSCMTAPPLY00001179AM23	Deferred
45.	M/s UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001181AM23	Deferred
46.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001188AM23	Deferred
47.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001189AM23	Deferred
48.	M/s NEPTUNE INDUSTRIES LIMITED HQRSCMTAPPLY00001190AM23	Approved subject to NOC/ Clearance from one agency
49.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001192AM23	Approved subject to NOC/ Clearance from one agency
50.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001196AM23	Approved subject to NOC/ Clearance from one agency
51.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001197AM23	Approved subject to NOC/ Clearance from one agency
52.	M/s VAL ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00001198AM23	Deferred
53.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001200AM23	Deferred
54.	M/s JAIVEL AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00001203AM23	Approved subject to NOC/ Clearance from one agency
55.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001204AM23	Approved subject to NOC/ Clearance from one agency
56.	M/s OPTIC ELECTRONIC (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001205AM23	Deferred
57.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001207AM23	Approved subject to NOC/ Clearance from one agency
58.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001213AM23	Deferred
59.	M/s DYNAMIC ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001214AM23	Deferred
60.	M/s SRIVILAS HYDROTECH PRIVATE LIMITED HQRSCMTAPPLY00001219AM23	Deferred
61.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001223AM23	Deferred
62.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001224AM23	Deferred
63.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001225AM23	Deferred
64.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001226AM23	Deferred
65.	M/s HI TECH BUTTERFLY VALVES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001233AM23	Deferred


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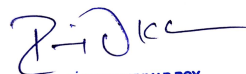
66.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001235AM23	Deferred
67.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00001237AM23	Approved subject to NOC/ Clearance from one agency
68.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001252AM23	Deferred
69.	M/s K KUMAR & CO HQRSCMTAPPLY00001347AM23	Approved subject to NOC/ Clearance from one agency
70.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001358AM23	Deferred
71.	M/s FLOWERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001369AM23	Approved subject to NOC/ Clearance from one agency
72.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001370AM23	Deferred
73.	M/s HEWLETT PACKARD ENTERPRISE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001399AM23	Deferred
74.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00001404AM23	Approved subject to NOC/ Clearance from one agency
75.	M/s UPL LIMITED HQRSCMTAPPLY00001406AM23	Deferred
76.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001415AM23	Deferred
77.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001426AM23	Deferred
78.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001427AM23	Deferred
79.	M/s UPL LIMITED HQRSCMTAPPLY00001449AM23	Deferred
80.	M/s MASSAVI ENGINEERING SOLUTIONS HQRSCMTAPPLY00001450AM23	Deferred
81.	M/s ASP ASSOCIATES HQRSCMTAPPLY00001455AM23	Deferred
82.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000003AM24	Deferred
83.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX HQRSCMTAPPLY00000004AM24	Approved subject to NOC/ Clearance from one agency
84.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00000006AM24	Deferred
85.	M/s INFOSYS LIMITED HQRSCMTAPPLY00000009AM24	Deferred
86.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000024AM24	Approved subject to NOC/ Clearance from one agency
87.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00000026AM24	Deferred
88.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00000029AM24	Deferred
89.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000031AM24	Deferred
90.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000032AM24	Deferred
91.	M/s METALLOYS RECYCLING LIMITED HQRSCMTAPPLY00000038AM24	Deferred
92.	M/s EQUIPMENT FABRICATORS HQRSCMTAPPLY00000046AM24	Deferred
93.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000047AM24	Deferred
94.	M/s VENUS INTERNATIONAL HQRSCMTAPPLY00000049AM24	Deferred
95.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000051AM24	Deferred
96.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000053AM24	Deferred
97.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000081AM24	Approved subject to NOC/ Clearance from one agency
98.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000082AM24	Approved subject to N from one agency


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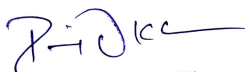
99.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000086AM24	Approved subject to NOC/ Clearance from one agency
100.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000088AM24	Deferred
101.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000090AM24	Approved subject to NOC/ Clearance from one agency
102.	M/s Venus Chemicals HQRSCMTAPPLY00000093AM24	Deferred
103.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	Deferred
104.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000095AM24	Deferred
105.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000096AM24	Deferred
106.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000097AM24	Deferred
107.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000101AM24	Deferred
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109.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000111AM24	Deferred
110.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000112AM24	Deferred
111.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000113AM24	Deferred
112.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000114AM24	Deferred
113.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000117AM24	Deferred
114.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00000118AM24	Deferred
115.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000120AM24	Approved subject to NOC/ Clearance from one agency
116.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000121AM24	Approved subject to NOC/ Clearance from one agency
117.	M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000129AM24	Deferred
118.	M/s ONCOSIMIS BIOTECH PRIVATE LIMITED HQRSCMTAPPLY00000130AM24	Deferred
119.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000131AM24	Approved subject to NOC/ Clearance from one agency
120.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000132AM24	Approved subject to NOC/ Clearance from one agency
121.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000133AM24	Deferred
122.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00000136AM24	Deferred
123.	M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED HQRSCMTAPPLY00000138AM24	Deferred
124.	M/s SANYO TRADING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000139AM24	Deferred
125.	M/s AASTRID LIFE SCIENCES PRIVATE LIMITED HQRSCMTAPPLY00000142AM24	Deferred
126.	M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED HQRSCMTAPPLY00000143AM24	Deferred
127.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000144AM24	Deferred


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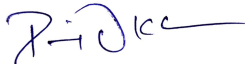
128.	M/s NUBERG ENGINEERING LIMITED HQRSCMTAPPLY00000145AM24	Approved subject to NOC/ Clearance from one agency
129.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000150AM24	Deferred
130.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000152AM24	Deferred
131.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000153AM24	Deferred
132.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000155AM24	Deferred
133.	CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000156AM24	Deferred
134.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000157AM24	Deferred
135.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000158AM24	Deferred
136.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000159AM24	Deferred
137.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred
138.	M/s Innovio Ventures HQRSCMTAPPLY00000161AM24	Deferred
139.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00000163AM24	Deferred
140.	M/s INDO AMINES LIMITED HQRSCMTAPPLY00000165AM24	Deferred
141.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000166AM24	Approved subject to NOC/ Clearance from one agency
142.	M/s REGENESIS INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000167AM24	Deferred
143.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000169AM24	Deferred
144.	M/s UPL LIMITED HQRSCMTAPPLY00000171AM24	Deferred
145.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000172AM24	Deferred
146.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000173AM24	Deferred
147.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000174AM24	Deferred
148.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000175AM24	Deferred
149.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000176AM24	Deferred
150.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000180AM24	Deferred
151.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000181AM24	Deferred
152.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000182AM24	Deferred
153.	M/s TVH ENERGY RESOURCE PRIVATE LIMITED HQRSCMTAPPLY00000183AM24	Deferred
154.	M/s CNC TECHNICS PVT. LTD. HQRSCMTAPPLY00000185AM24	Deferred
155.	M/s WIRTGEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00000186AM24	Deferred
156.	M/s MAISURIYA PHARMA SOLUTIONS HQRSCMTAPPLY00000187AM24	Deferred
157.	M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000188AM24	Deferred
158.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000190AM24	Deferred
159.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000191AM24	Deferred
160.	M/s HINDUSTAN FIBRE TECH HQRSCMTAPPLY00000192AM24	Deferred


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161.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000193AM24	Deferred
162.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000194AM24	Deferred
163.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000195AM24	Deferred
164.	M/s NRB-IBC BEARINGS PRIVATE LIMITED HQRSCMTAPPLY00000196AM24	Deferred
165.	M/s NRB-IBC BEARINGS PRIVATE LIMITED HQRSCMTAPPLY00000197AM24	Deferred
166.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000198AM24	Deferred
167.	M/s MAK TRADING, HQRSCMTAPPLY00000199AM24	Deferred
168.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000200AM24	Deferred
169.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000201AM24	Deferred
170.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000202AM24	Deferred
171.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000203AM24	Deferred
172.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000204AM24	Deferred
173.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000205AM24	Deferred
174.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000206AM24	Deferred
175.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000207AM24	Deferred
176.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000208AM24	Deferred
177.	M/s SNA HEALTHCARE PRIVATE LIMITED HQRSCMTAPPLY00000209AM24	Deferred
178.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000210AM24	Deferred
179.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000211AM24	Deferred
180.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000212AM24	Deferred
181.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000213AM24	Deferred
182.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00000214AM24	Deferred
183.	M/s AVENEX CHEMICAL TECHNOLOGIES LLP HQRSCMTAPPLY00000215AM24	Deferred
184.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000217AM24	Deferred
185.	M/s ORGANO CHEMICAL INDUSTRIES HQRSCMTAPPLY00000218AM24	Deferred
186.	M/s ATR-ASAHI PROCESS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000220AM24	Deferred
187.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000227AM24	Deferred
188.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000228AM24	Deferred
189.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000229AM24	Deferred
190.	M/s AASTRID LIFE SCIENCES PRIVATE LIMITED HQRSCMTAPPLY00000230AM24	Deferred
191.	M/s Black Pearl Cosmetics HQRSCMTAPPLY00000232AM24	Deferred
192.	M/s UPL LIMITED HQRSCMTAPPLY00000233AM24	Deferred
193.	M/s UPL LIMITED HQRSCMTAPPLY00000234AM24	Deferred
194.	M/s UPL LIMITED HQRSCMTAPPLY00000235AM24	Deferred


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195.	M/s UPL LIMITED HQRSCMTAPPLY00000236AM24	Deferred
196.	M/s AMBIKA EXIM HQRSCMTAPPLY00000237AM24	Deferred
197.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000238AM24	Deferred
198.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000239AM24	Deferred
199.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000240AM24	Deferred
200.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000241AM24	Deferred
201.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000242AM24	Deferred
202.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000243AM24	Deferred
203.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000245AM24	Deferred
204.	M/s SAHUWALA CYLINDERS PRIVATE LIMITED HQRSCMTAPPLY00000246AM24	Deferred
205.	M/s ZETATEK TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000247AM24	Deferred
206.	M/s REGENESIS INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000248AM24	Deferred
207.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY00000249AM24	Deferred
208.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000250AM24	Deferred
209.	M/s GODREJ CONSUMER PRODUCTS LIMITED HQRSCMTAPPLY00000252AM24	Deferred
210.	M/s Victor Sales Corporation HQRSCMTAPPLY00000253AM24	Deferred
211.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000254AM24	Deferred
212.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000255AM24	Deferred
213.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000256AM24	Deferred
214.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000257AM24	Deferred
215.	M/s MANIKANTA FINE CHEM HQRSCMTAPPLY00000258AM24	Deferred
216.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000259AM24	Deferred
217.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000260AM24	Deferred
218.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000261AM24	Deferred
219.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000264AM24	Deferred
220.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000265AM24	Deferred
221.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00000266AM24	Deferred
222.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000267AM24	Deferred
223.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000269AM24	Deferred
224.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000271AM24	Deferred
225.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000272AM24	Deferred
226.	M/s BLAST CARBOBLOCKS PRIVATE LIMITED HQRSCMTAPPLY00000273AM24	Deferred
227.	M/s BTC PHARMACEUTICALS TECHNOLOGY INDIA	Deferred

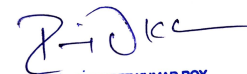

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	HQRSCMTAPPLY00000274AM24	
228.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000275AM24	Deferred

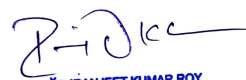
6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

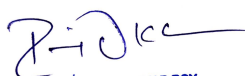
Sl. No	Firm's name and File No.	Application No.	Decision of IMWG	Status of NOC of relevant Agency
1.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000563AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
2.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000822AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s VISHNU CHEMICALS LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000624AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	M/s ZIM LABORATORIES LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000628AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s ALKYL AMINES CHEMICALS LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000673AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED Global Authorization for Intra Company Transfer (ANF 20(b)) (IMWG MEETING	00000639AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


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	<u>NO.12/2022-23 HELD ON: 05.04.2023)</u>			
7.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED Global Authorization for Intra Company Transfer (ANF 20(b)) (IMWG MEETING <u>NO.12/2022-23 HELD ON: 05.04.2023)</u>)	00000721AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED (Fresh Export under GAEC) (IMWG MEETING <u>NO.12/2022-23 HELD ON: 05.04.2023)</u>)	00000753AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING <u>NO.12/2022-23 HELD ON: 05.04.2023)</u>)	00000828AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s L&T VALVES LIMITED (IMWG MEETING <u>NO.12/2022-23 HELD ON: 05.04.2023)</u>)	00001047AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED (IMWG MEETING <u>NO.01/2023-24 HELD ON: 08.05.2023)</u>)	00000897AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	M/s GRAPHITE INDIA LIMITED (IMWG MEETING <u>NO.01/2023-24 HELD ON: 08.05.2023)</u>)	00001016AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s VISWAAT CHEMICALS LIMITED (IMWG MEETING <u>NO.01/2023-24 HELD ON: 08.05.2023)</u>)	00001046AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


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14.	M/s L&T VALVES LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001087AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s L&T VALVES LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001088AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	M/s L&T VALVES LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001152AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	M/s AADISH IMPEX PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001216AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	M/s THALES INDIA PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001220AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001238AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001240AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s SOLAR INDUSTRIES INDIA LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001425AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	M/s PACIFIC CHEMICALS (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001453AM23	Approved subject to receipt of clear and un-conditional NOC of one	Approved subject to receipt of clear and un-conditional NOC


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		agency	of one agency
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Cases Which are Approved

Sl. No	Firm's name and File No.	Application No.	Remark
1.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00000972AM23	Approved
2.	M/s LUBRIKOTE SPECIALITIES PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001112AM23	Approved
3.	M/s ROCKWELL COLLINS (INDIA) ENTERPRISES PRIVATE LIMITED (IMWG MEETING NO.01/2023- 24 HELD ON: 08.05.2023)	00001116AM23	Approved
4.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED (IMWG MEETING NO.01/2023- 24 HELD ON: 08.05.2023)	00001157AM23	Approved
5.	M/s UPL LIMITED (IMWG MEETING NO.01/2023- 24 HELD ON: 08.05.2023)	00001162AM23	Approved
6.	M/s GRAPHITE INDIA LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001202AM23	Approved
7.	M/s INFOSYS LIMITED	00000005AM24	Approved
8.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00001265AM23	Approved
9.	M/s BOEING INDIA PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001215AM23	Approved
10.	M/s MEPCO INDUSTRIES LIMITED	00001218AM23	Approved
11.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001242AM23	Approved
12.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED (IMWG MEETING NO.01/2023- 24 HELD ON: 08.05.2023)	00001236AM23	Approved
13.	M/s PRASOL CHEMICALS LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023) (Fresh Export under GAEC)	00001448AM23	Approved
14.	M/s VISHNU CHEMICALS LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001155AM23	Approved
15.	M/s EXIM INDIA CORPORATION (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001133AM23	Approved
16.	M/s SULZER INDIA PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001195AM23	Approved


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17.	M/s SULZER PUMPS INDIA PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001146AM23	Approved
18.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001194AM23	Approved
19.	M/s VISHNU CHEMICALS LIMITED	00000078AM24	Approved
20.	M/s SHREE VALLABH CHEMICAL (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00000048AM24	Approved
21.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000087AM24	Approved
22.	M/s GRAPHITE INDIA LIMITED	00000089AM24	Approved
23.	M/s ROLLS-ROYCE INDIA PRIVATE LIMITED	00000025AM24	Approved
24.	M/s PREMIER EXPLOSIVES LIMITED	00001241AM23	Approved
25.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED	00001447AM23	Approved
26.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED	00001254AM23	Approved
27.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000814AM23	Approved
28.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000922AM23	Approved
29.	M/s KRISHNA SYNTHETICS (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000966AM23	Approved
30.	M/s BOEING INDIA PRIVATE LIMITED	00000099AM24	Approved
31.	M/s BOEING INDIA PRIVATE LIMITED	00000100AM24	Approved
32.	M/s ATTAR GLOBAL	00001132AM23	Approved


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Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Application No.	Remark
1.	M/s FLETRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED	00000631AM23	Approved Post Facto

2.	M/s SPECIALITY PRODUCTS RESEARCH GROUP	00001049AM23	Approved Post Facto
3.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED	00001111AM23	Approved Post Facto
4.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00001126AM23	Approved Post Facto
5.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001208AM23	Approved Post Facto
6.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00001222AM23	Approved Post Facto
7.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00001243AM23	Approved Post Facto
8.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00001244AM23	Approved Post Facto
9.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00001419AM23	Approved Post Facto
10.	M/s ATS PELLE CHEM PRIVATE LIMITED	00000002AM24	Approved Post Facto
11.	M/s ASHLAND INDIA PRIVATE LIMITED	00000041AM24	Approved Post Facto
12.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000050AM24	Approved Post Facto
13.	M/s HLE GLASCOAT LIMITED	00000119AM24	Approved Post Facto
14.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000134AM24	Approved Post Facto
15.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000135AM24	Approved Post Facto
16.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000147AM24	Approved Post Facto
17.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000154AM24	Approved Post Facto
18.	M/s ALKYL AMINES CHEMICALS LIMITED	00000162AM24	Approved Post Facto
19.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000178AM24	Approved Post Facto
20.	M/s JAIN SPECIALITY FINE CHEMICALS	00000179AM24	Approved Post Facto
21.	M/s VISWAAT CHEMICALS LIMITED	00000219AM24	Approved Post Facto
22.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000244AM24	Approved Post Facto
23.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001135AM23	Approved Post Facto

24.	M/s MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED	00000189AM24	Approved Post Facto
25.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001140AM23	Approved Post Facto

Cases which are DROPPED/REJECTED

Sl. No	Firm's name and File No.	Application No.	Remark
1.	M/s ASHLAND INDIA PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00001123AM23	DROPPED
2.	M/s PANDIAN CHEMICALS LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00000704AM23	REJECTED
3.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001141AM23	DROPPED
4.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001144AM23	DROPPED
5.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001209AM23	DROPPED
6.	M/s COLOURTEX INDUSTRIES PRIVATE LIMITED	00001424AM23	DROPPED
7.	M/s NRB INDUSTRIAL BEARINGS LIMITED	00000126AM24	DROPPED
8.	M/s SAICHEM COATINGS PRIVATE LIMITED	00000231AM24	DROPPED
9.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED	00000887AM23	DROPPED
10.	M/s ASHLAND INDIA PRIVATE LIMITED	00000845AM23	DROPPED
11.	M/s SHIV DIAL SUD & SONS	00001000AM23	DROPPED
12.	M/s EASTERN PETROLEUM PRIVATE LIMITED	00001044AM23	DROPPED
13.	M/s PTC INDUSTRIES LIMITED	00001052AM23	DROPPED
14.	M/s BARODA VALVES & SOLENOIDS	00001060AM23	DROPPED
15.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED	00001076AM23	DROPPED
16.	M/s ART VATIKA INSTITUTE	00001091AM23	DROPPED


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17.	M/s GLOBAL PHARMA	00001129AM23	DROPPED
18.	M/s HAMSA ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED	00001234AM23	DROPPED
19.	M/s KOSO INDIA PRIVATE LIMITED	00001432AM23	DROPPED
20.	M/s MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED	00000128AM24	DROPPED
21.	M/s ASHLAND INDIA PRIVATE LIMITED	00001212AM23	DROPPED
22.	M/s MUNITIONS INDIA LIMITED	00000033AM24	DROPPED
23.	M/s NRB INDUSTRIAL BEARINGS LIMITED	00000127AM24	DROPPED
24.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001074AM23	DROPPED
25.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001138AM23	DROPPED
26.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001211AM23	DROPPED
27.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000039AM24	DROPPED
28.	M/s NEO POWER ELECTRONICS AND PROJECTS PRIVATE LIMITED	00001201AM23	DROPPED
29.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001137AM23	DROPPED
30.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001210AM23	DROPPED
31.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000040AM24	DROPPED
32.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000151AM24	DROPPED

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.


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 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 शक्तिजल एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

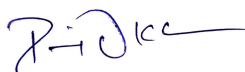
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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